

(b) The culprits used to issue fake driving licences and registration books by affixing fake stamps.

(c) Three persons have been arrested and the following documents seized:—

- (i) 34 prepared fake driving licences.
- (ii) 13 blank driving licence forms.
- (iii) 17 fake registration books.
- (iv) 50 blank registration certificate forms.
- (v) 32 rubber stamps of various transport authorities.
- (vi) 50 photos.

(d) and (e) One of the accused is a suspended employee of Delhi Transport Authority. He has been arrested by the police.

Programme for women and child development during Eighth Plan

630. SHRI GHUFRAN AZAM: Will the PRIME MINISTER be pleased to state:

(a) whether Government have drawn up an ambitious programme for activities connected with women and child development during the Eighth Plan;

(b) if so, the salient features thereof;

(c) how much expenditure is likely to be incurred for this purpose; and

(d) to what extent the development of women and child would be achieved during the Eighth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND THE MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJI LAL SUMAN): (a) to (d) The Department has prepared the Eighth Plan proposal for the programmes for women and child development but its scope, content and outlay will depend on the finalization of VIIIth Five Year Plan.

Inclusion of Manipuri in the Eighth Schedule to the Constitution of India

631. SHRI W. KULABIDHU SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Manipuri language has been the official language of Manipur even before the Constitution of India came into force in 1950;

(b) whether there is any proposal under Government's consideration to include Manipur Language in the Eighth Schedule to the Constitution of India; if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) Yes, Sir.

(b) and (c) Yes, Sir. However, no consideration has been taken to include any more languages in the Eighth Schedule to the Constitution of India.

आब्जर्वर वीडियो कंसेट को सेंसर की अनुमति

632. सरदार जगजीत सिंह अरोड़ा :
श्री राम जेठमलानी :

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 12 दिसम्बर, 1990 के "टाइम्स आफ इंडिया" में "सेंसर्सस्टांडक आब्जर्वर नाउ)" शीर्षक के अन्तर्गत प्रकाशित समाचार की ओर दिलाया गया है ;

(ख) यदि हाँ, तो क्या यह सच है कि अवैध हथियारों के निर्माण और उनकी बिक्री से संबंधित वीडियो पत्रिका के एक भाग की सेंसर बोर्ड द्वारा अलग से अनुमति ले ली गई है ; और